Substitute Medicines at CGHS Dispensaries

1736. SHRI KARTAR SINGH DUGGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Central Government Health Scheme has two varieties of the same medicine, one for the VIPs and the other called substitute, for the common citizens;
 - (b) if so, what is its justification in a socialistic democracy; and
- (c) whether the Medical Centre in the Parliament House Annexe catering to Members of Parliament would not issue medicine for more than a week for chronic ailments; if so, why?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRL N.T. SHANMUGAM): (a) No, Sir.

- (b) In view of (a) above, the question does not arise.
- (c) The Medical Centre at Parliament House Annexe is providing only specialist consultation, investigation procedures and physiotherapy facilities to the MPs., Ex-MPs and members of their family. Adequate infrastructure is not available there for issue of medicines to the MPs and Ex-MPs etc. for chronic ailments. The regular medicines are supplied to them from their respective allotted dispensaries.

Brain-Fever

1737. DR. Y. LAKSHMI PRASAD: SHRI C. RAMACHANDRAIAH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is spurt of brain-fever in the country, especially in Andhra Pradesh;
 - (b) if so, the number of deaths on this score, State-wise; and
- (c) the measures taken to control the disease spreading unabated in certain districts?